

1	2	3	4	5	6
2001-02	24	25	2001-02	457.55	625.02
2002-03	10	12	2002-03	517.00	1225.09
2003-04	20*		2003-04	708.00	1085.33
2004-05	44*		2004-05	0.00	1579.29
2005-06	28*		2005-06	0.00	4195.25
2006-07	68*		2006-07	416.00	2598.93
2007-08	44*		2007-08	1330.00	2787.15
2008-09	51*		2008-09	1517.00	4826.68
2009-10	15	12	2009-10	1890.00	9320.74
2010-11	22	12	2010-11	1458.52	10092.35
2011-12	24	9	2011-12	5421.60	9909.69
TOTAL				16553.05	55350.48

* Includes both the court buildings and residential quarters.

Capacity addition of renewable energy

*463.DR. CHANDAN MITRA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the achievements of Government in adding renewable energy capacity during the Eleventh Five Year Plan match their proclaimed targets at the beginning of the Plan;

(b) if so, the details thereof and if not, the reasons therefor;

(c) how Government proposes to achieve the target of adding another 30,000 MW to the existing 25,000 MW capacity during the Twelfth Five Year Plan; and

(d) the breakdown of allocation of 30,000 MW to different renewable energy sources during the remaining period of the Plan, year-wise?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Yes, Sir. Grid interactive renewable power generation capacity of 14,660 MW was added during the Eleventh Plan against the envisaged target of 14,000 MW. Technology-wise details of targets set and capacity added during the 11th Plan period are given in the Statement-I (*See below*). The cumulative renewable energy installed capacity at the end of Eleventh Plan was 24,914 MW.

The Ministry has set a target of capacity addition of 29,800 MW from renewable energy sources during Twelfth Plan period. To achieve this target, the Ministry encourages private sector investment and offers incentives such as Generation Based Incentive, Viability Gap Funding, Accelerated Depreciation for Renewable Energy Sources.

(d) The target of 29,800 MW comprises of 15,000 MW from wind, 10,000 MW from solar, 2,100 MW from small hydro and 2,700 MW from bio-power including waste to energy. Source-wise and year-wise breakup is given in the Statement-II.

Statement-I

Technology-wise details of targets set and capacity added during the Eleventh Plan period.

Sl. No.	Programme/System	Total Eleventh Plan	
		Target	Achievement
1.	Wind Power (MW)	10,500	10,260
2.	Small Hydro (MW)	1400	1419
3.	Bio Power including waste to energy (MW)	2100	2042
5.	Solar Power (MW)	-	940
TOTAL		14,000	14,661

MW = Megawatt.

Statement-II

*Source-wise and year-wise breakup of targets set
during Twelfth Plan period*

(in MW)

Source	2012-13	2013-14	2014-15	2015-16	2016-17	Total
Wind Power	2500	2750	3000	3250	3500	15,000
Small Hydro Power	350	400	400	450	500	2,100
Bio-Power (including Waste to Power)	400	400	520	550	830	2,700
Solar Power	1000	1000	2000	2500	3500	10,000

MW = Megawatt.

Regulation of media

†*464. DR. PRABHA THAKUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether levelling of charges by media against any person or institution, prior to a trial in a court and without any proof, is consistent with the guidelines issued by Government to media and if so, the details thereof;

(b) whether the news relating to caste, religion or communal riots need to be controlled;

(c) whether Government has made any policy in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) to (d) In so far as *print media* is concerned, Press Council of India (PCI), a statutory autonomous body has been set up under the Press Council Act, 1978 with the objective of maintaining and improving the standards of the newspapers and news agencies in India and to

†Original notice of the question was received in Hindi.